

(a) whether the Bharat Heavy Electricals Limited (BHEL) in collaboration with Siemens-Bharat has been awarded the contract for renovation of Durgapur Projects Limited (DPL) Power Plants in West Bengal by the West Bengal Government;

(b) if so, the details thereof indicating inter-alia the conditionalities on which BHEL-SIEMENS BHARAT has to undertake the renovation works;

(c) whether the BHEL and SIEMENS BHARAT have signed any memorandum of understanding for undertaking works jointly in India; and

(d) if so, the details and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). An MoU has been entered into with Siemens AG, Germany by BHEL for exploring the possibility of setting up a Joint Venture Company in India to carry out Plant Performance Improvement of fossil fuel power plants in India and in other mutually agreed countries.

[English]

Waiving of Dues

273. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI :

DR. LAXMINARAYAN PANDEYA :

Will the Minister of URBAN AFFAIRS and EMPLOYMENT be pleased to state :

(a) whether the penal rent due from VIPs and others in respect of unauthorised occupation of Government Houses has been waived off;

(b) if so, the amount of penal rent due from VIPs and others in respect of unauthorised occupation of Government Houses which has been waived off during the last 5 years with names of persons involved;

(c) the reasons therefor; and

(d) the names of the VIPs and other still in unauthorised occupation of Government houses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. ALHLUWALIA) : (a) to (c). Penal rent is leviable from an occupant once his period of authorised stay gets over. In those cases where the competent authority extends the period of occupation and also lays down the rent to be charged for the extended period, the dues earlier calculated get revised accordingly based on the regularisation of these cases

A statement giving a list of such cases in which decisions taken by the competent authority during the years 1991 to 1995 entailed a revision of dues is enclosed.

(d) Information is being collected and will be laid on the Table of the Sabha

STATEMENT

S.No.	Name & Quarter No.	Period	Amount due before regularisation (in Rs.)	After CCA decision (in Rs.)	Difference (in Rs.)	Payment received (in Rs.)
1.	R.K. Khandelwal 48 Lodhi Estate	1.04.88 to 8.07.89	84,274	9,116	75,158	.
2.	R. Venkatanarayan 17, Lodhi Estates	9.12.90 to 7.11.91	1,18,845	37,364	81,481	28,902
3.	C.S. Devedi CII/115, Moti Bagh	21.10.90 to 31.01.92	1,05,753	7,034	98,719	2,000
4.	R.K. Sharma CII/113, Dr. Z.H. Marg	26.08.87 to 18.11.88	21,761	3,989	17,772	2,435
5.	Shiromani Sharma AB-83 Shahjhan Rd.	17.06.89 to 28.12.89	28,447	4,233	24,214	3,500
6.	Raja Mani 78, Lodhi Estate	26.06.90 to 19.12.90	37,282	26,502	10,780	26,502
7.	Smt S Laxmi Shastri K-2-2 (MS) R K Puram	28.1.91 to 27.7.91 28.7.91 to 27.1.92	92,196	5,022	81,174	5,022

S.No.	Name & Quarter No.	Period	Amount due before regularisation (in Rs.)	After CCA decision (in Rs.)	Difference (in Rs.)	Payment received (in Rs.)
8.	H.M. Singh C1/29, Pandara Park	19.12.89 to 3.01.91	51,854	4,944	46,910	3,710
9.	Dr. G.S. Dhillon CI/11 Pandara Park	19.07.90 to 17.07.91 18.07.91 to 23.03.92	61,740 99,258	44,425 15,928	17,315 83,330	- 60,353
10.	Anand Sarup AB-10, Dr. Z.H. Marg	19.05.87 to 18.6.90	1,86,071	1,46,808	39,263	1,46,808

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
1992							
1.	S.P. Shukla DSD, Cab. Sectt. AB-86, Shahjahan Road	21-7-92	01-07-92 to 31-09-92	19,710.00	1,860.00	17,850.00	1,860.00
2.	V.K. Nambiar Ambassador Kabul DI/80, Bharti Nagar	21-07-92	01-02-91 to 10-01-93	1,46,394.00	18,961.00	1,27,433.00	4,920.00
3.	S.P. Srivastava Collector, Custom DII/41, Kaka Nagar	21-07-92	01-06-92 to 30-11-91	71,298.00	6,962.00	64,276.00	Nil
4.	S.V. Iyer DG, Central Eco. IB DII/8, Moti Bagh	21-07-92	01-01-92 to 31-10-92	76,350.00	3,950.00	72,400.00	3,950.00
5.	Dr. J.P. Singh 51, Lodhi Estate	21-7-92	01-02-89 to 26-10-89	77,174.00	8,100.00	69,074.00	2,400.00
6.	K.K. Mathur Chief Secy. GOA B-6-21 S-13, RKP	21-7-92	3-05-83 to 2-11-83	5,400.00	1,993.00	3,407.00	1,993.00
7.	Tejinder Khanna Chief Secretary CI/39, Pandara Park	21-07-92	14-03-91 to 31-05-92	1,20,968.00	11,340.00	1,09,628.00	11,340.00
8.	Late Surinder Nath Governor, Punjab 68, Lodhi Estate	21-07-92	07-08-91 to 08-08-94	4,52,024.00	87,064.00	3,64,960.00	87,064.00
9.	R Narayana Swamy Chief Secy, Arunachal D-II, 338, Pandara Road	21-07-92	20-07-87 to 31-12-87	13,306.00	4,476.00	8,830.00	4,476.00
10.	H.K.L. Bhagat Ex-MP 34, Prithviraj Rd	21-07-92 & 12-12-94	30-06-91 to 31-10-95	23,33,365.00	7,59,989.00	15,73,376.00	1,73,773.00

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
11.	S.V. Subramanian Chairman, IWAI DI/61, Satya Marg	21-07-92	29-01-90 to 28-01-93	1,97,154.00	49,032.00	1,48,122.00	49,032.00
12.	Smt. Akbar Jahan Ex-MP 9, Safdarjung Lane	21-07-92	27-12-89 to 26-12-94	8,05,921.00	27,619.00	7,78,302.00	27,619.00
13.	J.C. Lynn Chairman, FCI CII/65, Moti Bagh	21-07-92	19-02-91 to 22-12-92	1,95,291.00	42,512.00	1,52,779.00	42,512.00
14.	Smt. S.Satyabhama CMD, Natl. Seeds Corpn DI/73, Bharti Nagar	21-07-92	01-07-90 to 30-08-91	63,352.00	23,885.00	36,467.00	23,885.00
15.	Wajahat Habibullah DI/69, Rabindra Nagar	21-07-92	11-10-91 to 30-06-92	58,564.00	2,621.00	55,943.00	324.00
16.	Dr. V.S.Arunachalam Scientific Advisor to Defence Minister 82, Lodhi Estate	21-07-92	01-06-92 to 16-10-94	3,76,753.00	13,632.00	3,63,121.00	13,632.00
17.	G. Venkataramanan IAS 3/2 MG Shajahan Rd	17-09-92	16-07-90 to 02-01-91	18,511.00	4,587.00	13,924.00	4,582.00
18.	B.K. Sinha, IRS D-I/117, Rabindra Ngr	17-09-92	06-11-89 to 15.04.91	56,202.00	6,070.00	50,132.00	2,106.00
19.	V.U. Earani Member Tax Reforms Committee D-I/62 Bharti Ngr	17-09-92	01-01-92 to 14-05-92	25,494.00	2,510.00	22,984.00	2,510.00
20.	S.V. Sironi, DIG, BSF D-II/5/4, Andrews Ganj	17-09-92	17-05-91 to 05-05-92	56,246.00	3,260.00	52,986.00	3,260.00
21.	Pradeep Kumar Jain, S/o Late Sh. Jainendra Kumar Jain D-I/35, Bharti Nagar	17-09-92	24-12-88 to 31-12-92	2,20,946.00	73,662.00	1,47,284.00	48,172.00
22.	Mufti Mohd. Sayeed 10, Akbar Road	17-09-92	13-04-91 to 28-11-91	1,74,569.00	66,115.00	1,08,454.00	66,000.00
23.	R.C. Vikal, MP 5, Duplex Road	17-09-92	02-05-90 to 06-07-90	38,135.00	23,173.00	14,962.00	12,096.00
24.	S.K. Monga, APS to M/o Industry, 12/236, Lodhi Col.	17-09-92	17-08-90 to 20-06-91	14,991.00	676.00	14,315.00	Nil

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
	1993						
1.	S. Mukhopadhyay, DG National Academy of Customs Excise and Narcotics, Delhi D-8-1, MG Flats, G-13, R.K. Puram	26-02-93	29-02-92 to 31-05-92	19,196.00	2,218.00	16,978.00	Nil
2.	M.C. Gupta, Member Secretary, 10th Fin. Commission C-II/31, Tilak Lane	26-02-93	17-12-91 to 23-03-92	22,326.00	2,178.00	20,148.00	Nil
3.	G.P. Dubey, IGP (DPS) CRPF, D-II/M-2791, Netaji Nagar	26-02-92	20-06-91 to 02-08-92	75,773.00	7,414.00	68,359.00	6,506.00
4.	Naval Kishore Sharma Ex-MP, Bunglow No.3 Krishna Menon Marg	26-02-93	27-12-89 to 02-01-90	21,315.00	17,972.00	3,343.00	3,391.00
5.	Late Dr. G.S. Dhillon Ex-Speaker (LS) 3-T.R. Marg	26-02-93	27-12-89 to 29-07-90	1,38,177.00	43,256.00	94,921.00	2,438.00
6.	Syed Mir Qasim Freedom Fighter A-21/87, Loḍhi Col.	26-02-93	15-05-90 to 11-06-90	2,133.00	138.00	1,995.00	138.00
7.	Late Sh. C.P.N. Singh Ex-MP 2. Akbar Road	26-02-93	14.03-88 to 19-03-90	39,296.00	10,411.00	28,885.00	410.00
8.	Smt. Ram Dulari Sinha Ex-Minister AB-96, Shajajan Rd	26-02-93	14-03-88 to 14-03-89	78,009.00	41,230.00	36,779.00	Nil
9.	Smt. Amarjit Kaur Widow of Late Shri Bhai Shaminder Singh Ex-MP, B-2. B.K.S. Marg	26-02-93	08-08-91 to 07-08-93	2,07,153.00	77,468.00	1,29,685.00	77,468.00
10.	Smt. Ramela Singh Ex-Advisor Hospitality D-I/55, Bharti Nagar	26-02-93	01-01-92 to 30-04-93	1,09,792.00	4,608.00	1,05,184.00	4,608.00
11.	R.L. Pardeep Addl. Secy. CI/10, Pandara Park	26-02-93	16-09-90 to 17-01-91	54,576.00	7,989.00	46,587.00	7,989.00
12.	J.S. Uppal Commissioner, D/o Animal Hus. Dairying D-I/72 & Gr. D-I/30, Chanakya Puri	03-05-93	01-08-87 to 28-11-88 and onward	48,724.00	13,687.00	35,037.00	13,687.00
13.	A. J. Alex S.A. to Governor of Nagaland. D-I/93, Bharati Ngr	03-05-93	01-08-90 to 02-07-92	1,22,891.00	11,671.00	1,11,220.00	11,671.00

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
14.	Justice R C Patnaik Judgfe, Supreme Court of India 15, Tughlaq Road	03-05-93	30-06-92 to 02-07-92	322.00	Nil	322.00	Nil
15.	Justice M.K. Chawla Delhi High Court 18, Ashoka Road	03-05-93	05-08-91 to 30-10-91	1,86,865.00	8,605.00	1,78,260.00	8,605.00
16.	Dr. T.N. Khoshoo Scientist, AB-81, Shahjahan Rd.	07-07-93	15-01-91 to 29-02-92	63,290.00	19,338.00	43,960.00	19,338.00
17.	A.C. Jain Former Secretary, DII/81, Moti Bagh	07-07-93	01-10-91 to 30-01-93	2,23,177.00	44,074.00	1,79,103.00	18,670.00
18.	Late M.H. Balasubramaniah Jt. Director, SSB Directorate DII/299, Vinay Marg	07-07-93	03-03-91 to 30-09-93	1,78,324.00	21,089.00	1,57,315.00	2,592.00
19.	Lok Pati Tripathi S/o Late Shri Kamla Pati Tipathi, 9, Janpath	07-07-93	07-11-90 to 14-10-91	4,13,826.00	51,010.00	3,62,816.00	Nil
20.	Family of Late Shri Mohd. Amin Ansari 12, Gurudwara Rakab Ganj Road	07-07-93	14-09-90 to 22-01-91	21,336.00	5,460.00	15,876.00	Nil
21.	H.P. Singh 210, BSF, Punjab A-730, CR Hostel	07-07-93	31-01-92 to 31-10-95	2,23,010.00	29,709.00	1,93,301.00	29,709.00
22.	Subhir Sharma Director, Cabinet Secretariat, DII/44, Pandara Road	07-07-93	01-01-92 to 09-09-92	45,332.00	6,095.00	39,237.00	6,095.00
23.	Dr. Mrs. B. Caroli 9, Gurudwara Rakbganj Road	07-07-93	01-06-92 to 31-05-95	7,20,122.00	14,680.00	7,05,442.00	14,680.00
24.	Dr. Mrs., Renuka K. Nigam A-2, B.K.S. Marg	07-07-93	07-07-93 to 06-07-96	1,85,272.00	8,742.00	1,76,560.00	8,742.00
25.	R.K. Sharma I.G.CRPF, Punjab A-5/3, M.S./G-13, R.K. Puram	07-09-93	July 92 to 31-12-93	1,20,501.00	10,722.00	1,09,779.00	10,722.00
26.	Urmilesh Jha Freedom Fighter 308-A/Sec. III R.K Puram (TIV)	07-09-93	07-09-88 to 30-11-95	2,64,895.00	1,32,269.00	1,32,626.00	15,707.00
27.	Late Shri Ramji Lal S.E., CPWD, 24/1, M.G.Road	07-09-93	03-11-91 to 31-12-92	49,851.00	9,166.00	40,685.00	

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
28.	Kaushal Kumar Ex-VC, CAT, Jodhpur C1/35, Pandara Park	07-09-93	06-09-89 to 04-11-89	7,600.00	1,140.00	6,660.00	1,140.00
29.	B.S. Rammowalia EX-MP, 15, Ferozshah Road	07-09-93	27-12-89 to 10-05-90	40,309.00	8,403.00	31,906.00	8,403.00
30.	B Bhattacharjee Joint Secretary A-7-3, MS, R.K. Puram	22-12-93	13-06-89 to 30-04-93	2,24,408.00	23,975.00	2,00,433.00	23,975.00
31.	V S Jafa, Advisor 10th Finance Comm. D-1/57, Satya Marg	22-12-93	01-07-92 to	2,39,922.00	20,709.00	2,19,213.00	20,209.00
32.	B K Goswami Advisor to the Governor of U.P. CII/45, Bapa Nagar	22-12-93	01-02-93 to 04-01-94	95,344.00	3,888.00	91,456.00	3,888.00
33.	O.P. Tandon Advisor to the Governor of Rajasthan C-II, Tilak Marg	22-12-93	16-12-92	1,26,641.00	5,117.00	1,21,224.00	5,117.00
34.	Late Shri Dinesh Goswami, Ex-Minister 11, Race Course Road	22-12-93	10-12-90 to 14-08-91	61,858.00	Nil	61,858.00	Nil
35.	Smt. Thankamma Stephen, Ex-Member, Minorities Commission C-1/32, Pandara Park	22-12-93	30-09-90 to 20-12-90	10,714.00	1,607.00	9,107.00	1,607.00
36.	Sh. L.K. Berthakur Consultant, Deptt. of Economic Affairs DI/38, Pandara Park	22-12-93	01-05-93 to 30-04-94	1,15,320.00	4,940.00	1,10,380.00	4,940.00

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
1994							
01	Sh. K.N. Rao Vice Chairman, Rashtriya Sanskrit Sansthan 21-B, Telegraph Lane	10-02-94	01-07-91 to 31-01-94	1,66,175.00	1,66,175.00		
02	Smt. V.S. Rama Devi Honorary Advisor, National Commission for Women AB-93, Shajahan Road	10-02-94	01-10-92 to 30-06-93	98,121.00	4,185.00	93,936.00	4,185.00
03	Late Sh. Dinesh Singh Ex-Minister, 1, Thyagaraja Marg	10-02-94	20-01-91 to 16-01-93	7,88,903.00	75,003.00	7,13,900.00	75,003.00

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
04	P.S. Bawa DGP, Sikkim, D-I/58, Rabindra Ngr.	28-03-94	17-09-93 to 31-10-95	1,96,838.00	11,623.00	1,85,215.00	11,623.00
05	R.C. Jain Former Advisor to Governor, J & K C-II/81, Moti Bagh	28-03-94	01-02-93 to 12-06-93	38,910.00	1,738.00	37,132.00	1,738.00
06	R.K. Saiyed Commr for Linguistic Minorities CII/24, Tilak Lane	28-03-94	01-10-90 to 03-04-91	18,176.00	4,178.00	14,048.00	4,128.00
07	P. Shivshankar Ex-M.P. Rajya Sabha 2, Willington Crescent	28-03-94	13-09-93 to 12-12-93	2,03,696.00	4,860.00	1,98,836.00	4,860.00
08	K.J.S. Chatrath Res. Commr-Orissa DII/1, Shanjahan Road	28-03-94	01-01-88 to 09-10-88	25,813.00	4,320.00	21,493.00	Nil
09	Daljit Singh Former DIG, BSF D-2-1, R.K. Puram	07-06-94	01-07-92 to 31-03-94	1,11,506.00	20,851.00	90,655.00	Nil
10	Bhim Singh Ex-MLA, J&K President Patner Party Suite No. 4, Sr. No.42, V.P. House	07-06-94	02-04-93 to 02-10-94	47,332.00	14,181.00	33,151.00	5,683.00
11	K.K. Puri 10-B, Rajaji Marg	07-06-94	01-01-92 to 10-02-92	17,161.00	1,280.00	15,881.00	1,280.00
12	K. Kipgen Joint Secretary CI/18, Pandara Park	07-06-94	01-03-87 to 24-06-88	19,339.00	4,296.00	15,043.00	4,296.00
13	Ms. Saroj Khaparde M.P. Rajya Sabha 98-100, South Avenue	07-06-94	12-05-86 to 01-01-90	62,669.00	10,101.00	52,560.00	Nil
14	A.R. Bandopadhyay Ex-Addl Secretary DI/200, Chanakyapuri	07-06-94	01-12-93 to 31-12-93	8,062.00	596.00	7,466.00	596.00
15	V.G. Vaidya Director, IB 9, Tughlak Road	07-06-94	15-04-94 to	11,388.00	5,694.00	5,694.00	5,694.00
16	R.K. Gupta, Formerly JS & Legal Advisor 5-B, Telegraph Lane	26-08-94	01-05-91 to 30-05-91	5,008.00	420.00	4,588.00	Nil
17	Arvind Mayaram Dr. Secy. D/o Economic Affairs DII/57, Kaka Nagar	06-08-94	24-08-91 to 11-12-92	1,99,199.00	22,402.00	77,797.00	

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
18	Smt. R.K. Bajpai Ex-Minister 6, Ashok Road	26-08-94	20-06-91 to 11-11-92	4,87,183.00	85,445.00	4,01,738.00	85,445.00
19	R.K. Thawani, DGI Customs & Central Excise, E-48, Hyderabad Estate, Bombay	26-08-94	19-01-94 to 18-05-94	61,967.00	3,042.00	58,925.00	3,042.00
20	Lalkhama, DG (CAPART) C-1/8, Lodhi Garden	26-08-94	18-08-92 to 21-12-93	1,56,769.00	6,485.00	1,50,284.00	6,485.00
21	Smt. Ranbir Kaur Dhillon, Widow of Late Sh. G.S. Dhillon Speaker (LS) C-1/11, Pandara Park	26-08-94	25-07-94 to 31-10-95	4,78,143.00	84,654.00	3,93,489.00	72,870.00
22	Vasnat Sathe B.No.2, Krishna Menon Marg	12-12-94	20-06-91 to 04-02-93	7,76,475.00	78,576.00	6,97,899.00	78,576.00
23	R. Srikumar A-332, Pragati Vihar Hostel	12-12-94	10-10-92 to 31-07-93	26,749.00	3,796.00	22,953.00	Nil
24	Dr. (Mrs) Kapila Vatsyayan	12-12-94	01-04-93 to 31-10-95	2,37,320.00	67,692.00	1,69,628.00	39,300.00
S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
1995							
1.	I. Rama Mohan Rao, Information Adv. to Govt. of J&K D-1/133, Satya Marg	24-02-95	01-06-92 to 31-10-95	3,31,944.00	25,660.00	3,06,284.00	25,660.00
2.	Z.R. Ansari Ex-Minister 9, Akbar Road	24-02-95	01-04-73 to 15-02-90	97,766.00	Nil	97,766.00	Nil
3.	Smt. Mohsina Kidwai, Ex-Minister 12, Janpath	24-02-95	02-01-90 to 28-03-90	51,303.00	Nil	51,303.00	Nil
4.	B. Narasimhan Eo & Addl. Secy. C-II/48, Tilak Marg	24-02-95	03-04-93 to 15-04-93	3,169.00	291.00	2,878.00	Nil
5.	B.N. Som Addl. P.M. Gen. D-II/2, Sahjahan Rd.	24-02-95	01-08-88 to 01-06-89	29,097.00	5,210.00	23,887.00	1,229.00
6.	L. Mishra DG (CAPART) C-II/35, Moti Bagh	24-02-95	06-01-94 to 05-11-94	88,398.00	28,906.00	59,492.00	28,906.00

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
7.	Justice Mahesh Chandra AB-10, Purana Quila Rd.	24-02-95	01-11-91 to 31-10-95	6,18,090.00	67,888.00	5,50,202.00	Nil
8.	Smt. Krishna Sahi, Minister 7, Teen Murti Marg	24-02-95	02-01-90 to 28-03-90	14,214.00	5,808.00	8,406.00	3,273.00
9.	M.M. Hashim M.P. (RS) AB-19, Tilak Marg	20-02-95	08-04-91 to 31-10-95	75,793.00	49,793.00	26,000.00	49,793.00
10.	R.K. Bhargava Secy. I & B AB-88, Sahajahan Rd.	24-02-95	01-07-94 to 07-01-95	70,575.00	19,991.00	50,584.00	Nil
11.	N.S. Choudhry DG, BIS CI/20, Humayun Road	10-05-95	23-12-93 to 22-12-95	2,44,769.00	63,982.00	1,80,787.00	63,982.00
12.	Najamus Saquib DII/306.	10-05-95	11-07-93 to	1,68,153.00	8,782.00	1,59,371.00	6,666.00
13.	Dr. N.P. Singh 147, North Avenue	10-05-95	01-12-89 to 31-10-95	4,14,428.00	1,06,535.00	3,07,893.00	58,142.00
14.	G.V.G.Krishnamoorhthy Former Member Secy., Law Commission 9-B, Dr. Z.H. Marg	10-05-95	01-08-93 to 30-09-93	24,894.00	1,956.00	22,938.00	1,956.00
15.	E.N. Ram Mohan 18, BSF B.2/V/11 Lodhi Road Complex	10-05-95	04-12-92 to 18-02-93	12,012.00	972.00	11,040.00	972.00
16.	K.M. Joshipura Joint Director DGOA C-8, Tilak Lane	10-05-95	01-12-93 to 01-08-94	61,494.00	21,156.00	40,330.00	8,828.00
17.	Smt. Vyjayantimala Bali M.P. (RS) 76, Lodhi Estate	10-05-95	20-06-91 to 28-08-93	4,55,606.00	1,19,095.00	3,36,511.00	39,134.00
18.	Jus. B.N. Kirpal Ex-Judge. D.H. Court 37, Aurangzeb Road	10-05-95	13-01-94 to 04-03-94	42,437.00	2,432.00	40,005.00	Nil
19.	R.N. Mirdha M.P. 17, Safdarjung Road	10-05-95	02-01-90 to 25-03-90	15,316.00	3,720.00	11,596.00	3,720.00
20.	Jitendra Prasad M.P. 60, Lodi Estate	10-05-95	27-12-89 to 26-08-90	78,498.00	34,809.00	43,689.00	34,809.00
21.	S. Kanungo B3, Shahjahan Road	10-05-95	01-12-94 to 18-07-95	95,146.00	7,899.00	87,247.00	6,837.00
22.	M.C. Narasimhan Joint Secretary CII/10, Tilak Marg	10-05-95	01-05-87 to 28-05-89	35,060.00	9,794.00	25,266.00	Nil

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
23.	S.H. Khan Dy. Commr. M.P. Govt. E-II-87, AGV Complex	10-05-95	05-04-94 to 30-06-95	1,13,237.00	22,247.00	90,990.00	14,280.00
24.	Devinder Nath Dwivedi A.S.G. 1-B, Maulana Azad Rd	06-10-95	03-03-95 to 31-03-96	3,30,627.00	17,933.00	3,12,694.00	Nil
25.	Pt. Ravi Shanker Artist 95, Lodi Estate	06-10-95	11-06-92 to 31-10-95	5,10,448.00	16,623.00	4,93,825.00	13,125.00
26.	Om Mehta 30, Prithvi Raj Road	06-10-95	12-03-95 to 31-10-95	3,57,794.00	7,867.00	3,49,927.00	Nil
27.	B.N. Pandey Ex-MP (RS) 1, Lodhi Estate	06-10-95	24-12-94 to 31-10-95	1,67,060.00	5,016.00	1,62,044.00	Nil
28.	Mohd. Yunus Ex-MP (RS) 1, Tughlaq Road	06-10-95	14-07-95 to 31-10-95	1,49,438.00	3,684.00	1,45,754.00	Nil
29.	M.K. Handoo Retd. D.S. B-32, Nanak Pura	06-10-95	01-04-94 to 06-10-95	56,803.00	2,875.00	53,928.00	2,979.00
30.	Devki Nandan Pandey 19, Laxmi Bai Nagar		06-12-92 to 03-02-94	35,602.00	5,417.00	30,185.00	4,808.00

Kashmir Issue

274. DR. MUMTAZ ANSARI : Will the PRIME MINISTER be pleased to state :

(a) whether a high-level meeting chaired by him was held on Jammu and Kashmir during June, 1995 to review the situation in the Kashmir Valley;

(b) if so, the issues discussed and the suggestions and recommendations made therein; and

(c) the follow-up action being taken thereon ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

Gauge Conversion

275. SHRI SURYA NARAYAN YADAV :

SHRI HARI KISHORE SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal for gauge conversion of Darbhanga - Nirmali railway line and Darbhanga-Sitamarhi-Raxual section; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). It has been decided to take up survey for these gauge conversion projects. Further consideration of the project will be possible after the surveys are completed.

Allotment of Plots in Rohini

276. SHRI B.L. SHARMA PREM : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether a large number of Low Income Group people had applied for plots/Flats in Rohini but even after passing of 15 years they have not been given the plots;

(b) if so, the details thereof; and

(c) the action being taken by the Government for providing plots/Flats to such people at the earliest ?